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THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Friday, 11th July, 1952

*The House met at a Quarter Past Eight
of the Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

HUMAN RIGHTS COMMISSION

*1659. **Shri Velayudhan:** Will the Prime Minister be pleased to state:

(a) how many delegates represent India in the Human Rights Commission; and

(b) whether the Indian Delegate opposed the inclusion of the Peoples' Republic of China in the Commission recently?

The Prime Minister (Shri Jawaharlal Nehru): (a) One.

(b) No. The chairman of the Commission gave a ruling to the effect that the Commission was not the appropriate body to consider the issue of Chinese representation. Voting took place on this ruling. Our Representative abstained from giving a vote. This was not in accord with the Government of India's policy on this subject and our Representative was so informed.

Shri Velayudhan: May I know, Sir, whether regular instructions are given by the Government of India to the members of such delegations sent from India?

Shri Jawaharlal Nehru: Regular briefs are given to every delegation that goes out, and instructions are sent later on, too, when occasion arises. Normally speaking, of course, in a Commission like the Human Rights Commission, political questions do not arise. Generally our instructions cover them.

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Shri Velayudhan: May I know, Sir, whether there were occasions in the past when the Members of the delegations from India acted against the Government of India's policy?

Shri Jawaharlal Nehru: I think two or three times when there was either misunderstanding or they were taken unawares by some questions which they did not exactly understand.

Shri B. Shiva Rao: Is it not a fact, Sir, that the Indian delegates to the General Assembly and India's representative on the Security Council, as long as India was on the Security Council, consistently asked for the admission of the People's Republic of China to the United Nations?

Shri Jawaharlal Nehru: Of course, Sir. It is very well known. May I add that in this matter, it was not this question, but the question whether the Chairman's ruling should be voted upon or not that was raised.

ADDITIONAL BUILDINGS FOR OFFICES

*1660. **Shri Velayudhan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have decided to build additional buildings for offices located in New Delhi; and

(b) if so, where they are being planned?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, Sir.

(b) One office building will be constructed on Queen Victoria Road and other on Hardinge Avenue.

Shri M. S. Gurupadaswamy: May I know what is the total cost of these buildings, the estimated cost?

Shri Buragohain: The estimated cost is Rs. 96 lakhs for both the places.

Sardar Hukam Singh: May I know what is the amount of space we have

for official accommodation in Delhi just at present, and how much more we require?

Shri Buragohain: The present need is about 3.66 lakhs of sq. ft., and out of this, leaving a margin for the accommodation likely to be available in some of the Princely Houses which have been or are proposed to be taken over, additional accommodation to the extent of about 3 lakhs sq. ft. will be necessary.

COMMUNITY DEVELOPMENT PROJECTS

***1661. Shri S. N. Das:** Will the Minister of Planning be pleased to state:

(a) what types of organisations have been set up in various States for giving effect to the programme of community development projects which will be financed out of the Indo-American Technical Co-operation Fund; and

(b) the nature of work that has already been started in different States?

The Minister of Finance (Shri C. D. Deshmukh): (a) The organisational set-up for the community development programme is outlined in Article 3 of Operational Agreement No. 8 on Community Development Programme, a copy of which was laid on the Table of the House on the 4th June, 1952.

(b) Preliminary survey of project areas, with a view to preparing a programme, is in progress.

Shri S. N. Das: May I know whether Government have considered the several constructive suggestions that have been made on the floor of the House, and whether the necessary changes are going to be made?

Shri C. D. Deshmukh: All suggestions made by this House are given very careful consideration. What the final position will be I am not in a position to say just yet.

Shri S. N. Das: May I know, Sir, whether Government have considered the desirability of convening a conference of non-official bodies or persons who are engaged in rural up-lift work?

Shri C. D. Deshmukh: No such suggestion has been considered, Sir. I am not sure that was contained in the observations made in this House.

Shri Velayudhan: May I know what is the amount that Government have so far actually received under this programme?

Shri C. D. Deshmukh: I am not prepared to answer that question in connection with a question on the organisation set-up for community projects. I would require notice.

Sardar Hukam Singh: May I know whether any provision has been made for the training of State representatives in the basic plan of these community projects so that there may be uniformity?

Shri C. D. Deshmukh: A large number of training centres for the village workers are going to be set up under the auspices of the Ford Foundation.

Shri M. R. Krishna: May I know the first five States in which the largest number of projects have been established?

Shri C. D. Deshmukh: This information has been furnished from time to time already.

Shri M. S. Gurupadaswamy: May I know whether work has commenced in these projects, and how far it has progressed so far?

Shri C. D. Deshmukh: The programme of work is like this: completion of survey of project areas—15-7-52; submission of project estimates—31-7-52; approval of estimates by the Community Projects Administration—15-8-52; commencement of project—1-10-52, which is really in time for the *rabi* agricultural season.

Shri N. B. Chowdhury: May I know whether these projects will be implemented through contractors or through the Department?

Mr. Speaker: I do not know how he is interested in having this.

Shri C. D. Deshmukh: I do not think the hon. Member has understood the nature of this project.

Pandit C. N. Malviya: Has the selection of the trainees been made?

Shri C. D. Deshmukh: It is in progress. We have issued or are about to issue instructions in regard to the machinery to be set up for selecting the trainees.

NEWSPRINT FROM FIR

***1662. Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether fir logs brought down from the Kulu Hills to Dhillwan through the river Beas have been experimented upon for the production of newsprint;